

(ग) क्या अधिप्राप्ति गेहूँ का मूल्य, स्वदेशी गेहूँ के वसुली मूल्य से बहुत अधिक होगा ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पी० शिन्दे) : (क) से (ग). 1974-75 के विपणन मौसम के लिए मूल्य और अधिप्राप्ति नीति को जोर ही अन्तिम रूप दिया जाएगा। विश्व की मंडियों में गेहूँ के मूल्य इस समय लागू अधिप्राप्ति मूल्यों से बहुत ही ऊँचे चल रहे हैं।

Non-supply of Engines for Barges Built

3404. SHRI D. B. CHANDRA GOWDA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether some of the barge builders complain of not receiving any engine for over a year although orders had been placed in time, meanwhile, the barges built and awaiting fitting of engines are incurring heavy expenses by way of standing charges, port trust rent and crew wages which together amount to well over Rs. 2,000 per barge per day;

(b) if so, whether Government have made any study regarding the need to solve their problems; and

(c) if so, the steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). The information is being collected and will be laid on the Table of the House.

Amendment of Suppression of Immoral Traffic in Women and Girls Act

3405. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are contemplating the amendment of the Suppression of Immoral Traffic in Womens and Girls Act, in the light of the recommendations made by the Association for Social Health in India;

(b) if so, the suggestions made by this Association and others; and

(c) when the amending legislation is likely to be brought before Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c). Suggestions received from various organisations, including the Association for Social Health in India, for amending the Suppression of Immoral Traffic (in Women and Girls) Act, 1956, have been under consideration. The Association has reported that some more suggestions are being formulated. As soon as they are received and examined, amendments to the enactment would be proposed.

Compensation to Victims of Safdarjang Flyover

3406. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what compensation, if any, have Government paid to the victims who died in the mishap at the Safdarjang flyover construction site in New Delhi a few months back;